

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4630  
ANSWERED ON:22.04.2003  
AMENDMENT TO CRIMINAL PROCEDURE CODE  
RAMSHETH THAKUR

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the some State Governments have proposed to amend the criminal procedure code making bigamy permissible for both the husband and wife; and

(b) if so the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a): No, Sir.

(b): Does not arise.